

12.06 hrs.

PAPERS LAID ON THE TABLE

[*English*]

Statement correcting the reply given on 8th May, 1985, to Unstarred Question No. 5609. Annual Report and Review on the Working of the Repatriates Cooperative Finance and Development Bank Limited, Madras, for the year 1983-84

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :
I beg to lay on the Table—

- (1) A statement (Hindi and English versions) (i) correcting the reply given on 8 May, 1985 to Unstarred Question No. 5609 by Shri Ananda Pathak regarding allotment of land to refugee families of Bihar, and (ii) giving reason for delay in correcting the reply.

[*Placed in Library. See No. LT 1:69/85*]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1983-84 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Repatriates Co-operative Finance and Development Bank Limited, Madras, for the year 1983-84.

- (3) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[*Placed in Library. See No. LT-1270/85*]

12.07 hrs.

MESSAGE FROM RAJYA SABHA

[*English*]

SECRETARY GENERAL : Sir, I have

to report the following message received from the Secretary-General of Raja Sabha :—

“In accordance with the provisions of rule III of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Indira Gandhi National Open University Bill, 1985 which has been passed by the Rajya Sabha at its sitting held on the 5th August, 1985.”

INDIRA GANDHI NATIONAL OPEN UNIVERSITY BILL, 1985, AS PASSED BY RAJYA SABHA—LAID ON THE TABLE

[*English*]

SECRETARY GENERAL : Sir, I lay on the Table the Indira Gandhi National Open University Bill, 1985, as passed by Rajya Sabha.

12.08 hrs.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS

[*English*]

Third Report

SHRI M. THAMBI DURAI (Dharmapuri) : I beg to present the Third Report (Hindi and English versions) of the Committee on Private Members' Bills and Resolutions.

12.09 hrs.

CALLING ATTENTION TO A MATTER OF URGENT PUBLIC IMPORTANCE

[*English*]

Reported increase in the smuggling of heroin and other narcotic drugs in the country and its evil effects on our society, particularly the younger generation

SHRI MOOL CHAND DAGA (Pali) : I call the attention of the Minister of